

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No. 81180 of 2024

in

Criminal Appeal No(s). 1271/2023

DHARAMPAL & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 81180/2024 - GRANT OF BAIL)

Date : 19-11-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Appellant(s) Mr. Rauf Rahim, Sr. Adv.
Mr. Rishi Kapoor, Adv.
Mr. Ali Asghar Rahim, Adv.
Mr. Praveen Pathak, Adv.
Mr. Satish Kumar, Adv.
Mr. V Maheshwari And Co, Adv.
M/S. V. Maheshwari & Co., AOR

For Respondent(s) Mr. Vishwa Pal Singh, AOR
Mr. Mukesh Kumar, Adv.
Mr. Bharpur Singh, Adv.
Mr. Srajan Shankar Kulshreshtha, Adv.

UPON being mentioned by counsel the Court made the following
O R D E R

IA No. 81180 of 2024

After hearing learned counsel for the parties, we see absolutely no reason to entertain this application and grant bail to the petitioners at this stage. The application for bail is, accordingly, dismissed.

(JAYANT KUMAR ARORA)
ASST. REGISTRAR-CUM-PS

(RENU BALA GAMBHIR)
COURT MASTER